

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2150/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 24th April 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 2318 dtd 22.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 23.04.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 22.04.2019 till the morning of 24.04.2019, has been granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2151/A, dated 24.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)